

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 651**  
(TO BE ANSWERED ON THE 2<sup>nd</sup> December 2024)

**SEAPLANE SERVICES IN KERALA**

651. SMT JEBI MATHER HISHAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the State Government of Kerala has sought permission for operating Seaplane services in the State
- (b) places in Kerala where water aerodromes are located and
- (c) whether permission has been granted to private agencies for the operation of seaplane services, if so, the details regarding the agencies and the sectors along which seaplane operation is permitted?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Government of Kerala has proposed 14 locations, namely, Kovalam, Bolgatty, Kumarakom, Idukki Dam, Malampuzha, Banasura Sagar Dam, Kasaragod, Munnar, (Mattupetty Dam/Changulam Dam), Karapuzha Dam, Valapattanam River, Muzhuppilangad Drive in beach, Pazhassi Dam, Kakkayam Dam, Valiyamparambu back waters for inclusion in list of waterbodies available for bidding under round 5.5 of the Regional Connectivity Scheme - Ude Desh Ka Aam Nagrik (RCS-UDAN).

RCS-UDAN is a market driven scheme wherein interested airlines, based on their assessment of demand on particular routes, submit their proposals at the time of bidding. An airstrip/helipad/waterbody which is included in the awarded routes of UDAN and requires upgradation/development for commencement of operations, is developed under the 'Revival of unserved and underserved airports' Scheme. No water aerodrome has so far been finalised for operation of seaplane services in the State.

\*\*\*\*\*